

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 2<sup>nd</sup> May, 2016  
Time : 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. S. A. Zaidi, Adv. for R-7 & 8 Mr. M. C. Dhingra & Ms. Ganni Neo Kampal, Adv.

Date : 2<sup>nd</sup> May, 2016  
Time : After the above Bench

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 195/2016	Ojasvi Party Vs. Govt. of NCT of Delhi	Swami Om Ji & Mr. Mukesh Jain, Applicant in person
2.	Original Application No. 196/2016	Gopi Raman Vs. Union of India & Ors.	Mr. Narender Pal Singh, Adv. for Applicant
3.	Original Application No. 198/2016	Social Justice Foundation Vs. State of U.P. & Ors.	Mr. Abhishek Chakraborty, Adv. for Applicant
4.	<b>M.A. No. 397/2016 &amp; M.A. No. 401/2016</b> in Original Application No. 123/2015	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. C. Kannan, Adv. for Applicant in M.A. No. 397/2016 Mr. Siddhesh Kotwal, Adv. for Applicant in M.A. No. 401/2016
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 486/2015	Ishan Jha Vs. State of U.P. & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4 to 6 Mr. Pradeep Misra & Ms. Daleep Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB

6.	Original Application No. 96/2016	DLF Qutab Enclave Residents Welfare Association (Regd.) Vs. Haryana Urban Development Authority & Ors.	Mr. Satheesan T. K. A. R. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. S. S. Ray, Adv. for R-6
<b>FOR HEARING</b>			
7.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015, M.A. No. 1330/2015 & <b>M.A. No. 286/2016</b> )	Dr. Kashmira Kakati Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoobam, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHA M. V. Kini Law Firm for Applicant in M.A. No. 286/2016
8.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr.Raman Yadav & Mr.Dalsher Singh, Advs Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
9.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay Kumar Tiwari, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Raunak Satpathy, Ad. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajesh Raina, Adv.
10.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-4
11.	Original Application No. 420/2015 (M.A. No. 973/2015 & M.A. No. 185/2016)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Ms. Savitri Pandey & Mr. Abhishek Yadav, Advs. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
12.	Original Application No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Ms. Katyani, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr.Tarunvir Singh Khehar, Adv. for R-2 & 3 Mr. Sanjeev Ralli, Adv. for R-4

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 2<sup>nd</sup> May, 2016

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	M.A. No. 404/2016 in Original Application No. 162/2015	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. Shekhar G. Devasa, Adv. for Applicant in M.A.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)